

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 17

IA 826/2020 IA 2104/2020 in CP(IB)596/MB/2017

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Bank of India**
Vs.
Hindustan Dorr Oliver Limited

Appearance (via video-conference):

| | | |
|----------------------------|---|-----------------------|
| For the Liquidator | : | Adv. Rakesh Gupta |
| Applicant – IA 2104 | : | Adv. Sankalp Anantwar |
| For the Applicant – IA 826 | : | None present |

Section 60(5) u/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 2104/2020

Ld. Counsel for the Parties are present. List this matter on Board on 23.03.2023, for further consideration and hearing.

IA 826/2020

None present for the Applicant. Ld. Counsel for the Respondent, Liquidator of the Corporate Debtor are present. List this matter on Board on 23.03.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant